

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.12205 of 2021**

Arising Out of PS. Case No.-16 Year-2020 Thana- MATIHANI District- Begusarai

Gangaram

... .. Petitioner

Versus

The State of Bihar

... .. Opposite Party

Appearance :

For the Petitioner : Mr. Braj Bhushan Poddar
For the State : Mr. Ajay, G.A.-5
Mr. Jharkhandi Upadhyay, APP
For the E.D. : Smt. Punam Kumari Singh, (CGC)

**CORAM: HONOURABLE MR. JUSTICE SANDEEP KUMAR
ORAL ORDER**

13 30-03-2022

Heard Sri Braj Bhushan Poddar, learned counsel for the petitioner, Dr. K.N. Singh, learned Additional Solicitor General of India assisted by Smt. Punam Kumari Singh, learned counsel for the Enforcement Directorate, Sri Rishi Raj Sinha, learned counsel for the Income Tax Department, Sri Ajay, G.A.-5 assisted by Sri Jharkhandi Upadhyay, learned APP for the State.

Put up this case on **04.04.2022 for further hearing.**

(Sandeep Kumar, J)

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